

foreign exchange earned and held abroad; and

(c) the shape these malpractices take and how Government propose to deal with the situation?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a)

(Rs. Crores)

1958	46.6
1959	45.5
1960	34.9
1961	29.0
1962	25.0
(Preliminary)	

(b) Yes, Sir.

(c) These are mainly in the nature of compensatory payments. The Enforcement Directorate is keeping a vigil on such activities.

Power Crisis in Kanpur

- *112. {
 Shri S. M. Banerjee:
 Shri D. C. Sharma:
 Shri P. C. Borooah:
 Shri P. R. Chakraverti:
 Shri Ram Sewak Yadav:
 Shri Swell:
 Shri Heda:
 Shri Krishnapal Singh:
 Shri Dhaon:
 Shri B. P. Yadava:
 Shri Bishanchander Seth:
 Shrimati Renu Chakravartty.
 Shri Mohan Swarup:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether a serious power crisis occurred recently in Kanpur;

(b) whether State Government of U.P. has approached Centre for help in solving this acute problem;

(c) whether Centre has given some help in this matter; and

(d) if so, in what respect?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) The Government of Uttar Pradesh asked for some assistance only from Army authorities;

(c) and (d). The Minister for Irrigation and Power and two Members of the Central Water and Power Commission visited Kanpur and tendered advice to U.P. authorities about the measures to be taken to meet the situation.

Flat Ownership Scheme

- Shri Dhaon:
 Shri Bishanchander Seth:
 Shri B. P. Yadava:
 Shri Chatter Singh:
 *113. {
 Shri Heda:
 Shri P. R. Chakraverti:
 Shri Sidheshwar Prasad:
 Shri D. D. Puri:
 Shri A. N. Vidyalankar:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is a fact that Government have suggested to the State Government to enact legislation to curb misuse of flat ownership scheme; and

(b) if so, the reactions of the State Governments thereto?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The States have been advised to enact legislation on the lines of The Maharashtra Ownership Flats (Regulation of the promotion of construction, sale, management and transfer) Bill, 1963 as and when they are satisfied that the promoters of ownership flats are indulging in malpractices.

Rural Water Supply Scheme

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 Shri Karni Singhji:
 Shri V. B. Deo:
 Shri Hem Raj:
 *114. {
 Shri R. Barua:
 Shri Mohan Swarup:
 Shri P. Kunhan:
 Shri S. B. Patil:
 Shrimati Vimla Devi:

Will the Minister of Health be pleased to state:

(a) whether any detailed scheme